

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL

1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

REGIONAL BENCH, COURT - 2

Central Excise Appeal No. 2802 of 2012

(Arising out of Order-in-Original No. 98/2012 CE (Commr) dated
31.07.2012 passed by the Commissioner of Central Excise & Service Tax,
LTU, Bangalore.)

M/s. Biocon Limited (IFP Division)

20th KM, Hosur Road,
Electronic City,
Bangalore – 560 100.

.....**Appellant**

VERSUS

**The Commissioner of Central Excise
and Service Tax,**

Large Taxpayer Unit,
JSS Towers,
100 ft Ring Road,
Banashankari III Stage,
Bangalore – 560 085.

.....**Respondent**

Appearance:

Mr. N. Anand, Advocate for the Appellant
Mr. Sanjay Venkat, Superintendent (AR) for the Respondent

Coram:

Hon'ble Mr. P.A. Augustian, Member (Judicial)

Hon'ble Mr. Pullela Nageswara Rao, Member (Technical)

Date of Hearing: 22.01.2025

Date of Decision: 21.07.2025

This appeal is allowed. For Order, see order of this date in
Central Excise Appeal No. 2801 of 2012.

(P.A.Augustian)
Member (Judicial)

(Pullela Nageswara Rao)
Member (Technical)